

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

20.

**IA-2091(MB)2024 IN  
C.P. (IB)/1271(MB)2021**

CORAM:

**MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)**

**SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)**

**ORDER SHEET OF THE HEARING HELD ON 15.05.2024**

**NAME OF THE PARTIES:                      Jhonson Electric Company Limited  
Vs.  
Hridaynath Consultancy Private Limited**

**SECTION: 7, 60(5), 12(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.**

**ORDER**

1. None present.
2. List this matter on **19.06.2024**.

**Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)**

**Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)**